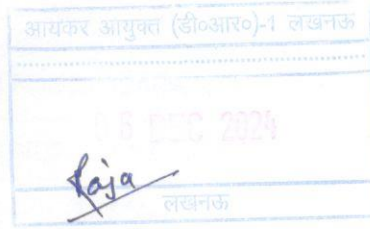


आयकर अपीलीय अधिकरण: लखनऊ न्यायपीठ: लखनऊ
दिनांक-09/12/2024 से दिनांक-12/12/2024 की अवधि का न्यायपीठ का गठन ।

अवधि	न्यायपीठ	पीठ गठन
09.12.2024 से 12.12.2024	न्यायपीठ (A) & (B)	श्री कुल भारत, उपाध्यक्ष महोदय (लखनऊ क्षेत्र) एवं श्री अनादि नाथ मिश्र, लेखा सदस्य महोदय
09.12.2024 से 10.12.2024	न्यायपीठ SMC	श्री अनादि नाथ मिश्र, लेखा सदस्य महोदय
11.12.2024 से 12.12.2024	न्यायपीठ SMC	श्री सुधांशु श्रीवास्तव, न्यायिक सदस्य महोदय

नोट:- (i) उपरोक्त अवधि में न्यायपीठ Hybrid माध्यम (through Cisco Webex) से कार्य करेगी जिसका Meeting No. 2642 078 5626 एवं Meeting password:-12345 है ।



आदेश द्वारा
माननीय उपाध्यक्ष महोदय
(लखनऊ क्षेत्र)

दिनांक:-06-12-2024

सहायक रजिस्ट्रार
सहायक रजिस्ट्रार
Assistant Registrar
आयकर अपीलीय अधिकरण
Income Tax Appellate Tribunal
लखनऊ/Lucknow

INCOME TAX APPELLATE TRIBUNAL, LUCKNOW

CAUSE LIST OF A BENCH FOR 09-DECEMBER-2024 (MONDAY)

**BEFORE HON'BLE KUL BHARAT, VICE PRESIDENT
AND HON'BLE ANADEE NATH MISSHRA, ACCOUNTANT MEMBER**

IN COURT ROOM 1

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 657/LKW/2019	2015-16	[D] AL HIND EDUCATIONAL AND WELFARE SOCIETY	
2	ITA 684/LKW/2019	2015-16	[A] AL HIND EDUCATIONAL AND WELFARE SOCIETY	
3	ITA 173/LKW/2020	2015-16	[D] SHRI RADHA KAMAL UPADHYAYA	
4	ITA 403/LKW/2020	2012-13	[D] M/S. STATUS VYAPAAR PVT. LTD.	
5	CO 2/LKW/2021	2012-13	[A] M/S. STATUS VYAPAAR PVT. LTD.	
6	IT(SS)A 53/LKW/2021	2011-2012	[A] DEEPAK KOTHARI	
7	IT(SS)A 54/LKW/2021	2012-2013	[A] DEEPAK KOTHARI	
8	IT(SS)A 83/LKW/2022	2014-15	[A] MANOJ AGARWAL	
9	IT(SS)A 84/LKW/2022	2015-2016	[A] MANOJ AGARWAL	
10	ITA 307/LKW/2023	2016-17	[D] NISHANT MEDICOS	
11	CO 37/LKW/2023	2016-17	[A] NISHANT MEDICOS	
12	IT(SS)A 555/LKW/2024	2013-14	[A] RAMESTH DAIMOND PVT.LTD.	
13	IT(SS)A 556/LKW/2024	2015-16	[A] RAMESTH DAIMOND PVT.LTD.	
14	IT(SS)A 560/LKW/2024	2014-15	[A] RAMESTH DAIMAND PVT. LTD.	
15	ITA 320/LKW/2024	2017-18	[A] NETPLAST PVT.LTD.	
16	ITA 370/LKW/2024	2014-15	[A] HARI SHANKER GUPTA	
17	ITA 549/LKW/2024	2022-23	[A] NIYAZ AHMAD	
18	ITA 551/LKW/2024	2016-17	[A] RITESH KUMAR SINGH	
19	ITA 552/LKW/2024	2015-16	[A] SUJAY UDAY DESAI	

NOTE:- In the appeals pending for more than 05 years,
no request for adjournment will be entertained
except in the case of medical emergency.

(Signature)
Assistant Registrar
06-Dec-2024
Income Tax Appellate Tribunal
Lucknow

INCOME TAX APPELLATE TRIBUNAL, LUCKNOW

CAUSE LIST OF A BENCH FOR 10-DECEMBER-2024 (TUESDAY)

**BEFORE HON'BLE KUL BHARAT, VICE PRESIDENT
AND HON'BLE ANADEE NATH MISSHRA, ACCOUNTANT MEMBER**

IN COURT ROOM 1

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	IT(SS)A 111/LKW/2021	2012-2013	[A] M/S LOTUS INFRA PROJECTS PVT. LTD	
2	IT(SS)A 112/LKW/2021	2013-2014	[A] M/S LOTUS INFRA PROJECTS PVT. LTD	
3	IT(SS)A 113/LKW/2021	2014-2015	[A] M/S LOTUS INFRA PROJECTS PVT. LTD.	
4	IT(SS)A 61/LKW/2024	2017-18	[A] ATMA PRAKASH KHATRI	
5	ITA 108/LKW/2021	2008-2009	[D] M/S MANTORA AGRO INDUSTRIES PVT. LTD.	
6	ITA 267/LKW/2017	2013-14	[A] ABHAY BENARA (OLD APPEAL)	
7	ITA 44/LKW/2024	2012-13	[A] UP POSTAL PRIMARY COOPERATIVE BANK LTD	
8	ITA 563/LKW/2024	2015-16	[A] SUMAN VERMA	
9	ITA 565/LKW/2024	2015-16	[A] SANT HARAJINDAR SINGH	
10	ITA 571/LKW/2024	2015-16	[A] SANT HARAJINDAR SINGH	
11	ITA 575/LKW/2024	2015-16	[A] SANT HARAJINDAR SINGH	
12	ITA 62/LKW/2024	2015-16	[A] SHAKIRA KHATOON(WIFE&L/H)LATE RAFEEQ AHMAD ANSARI	
13	ITA 63/LKW/2024	2016-17	[A] SHAKIRA KHATOON (WIFE&LH)LATE RAFEEQ AHMAD ANSARI	
14	ITA 64/LKW/2024	2013-14	[D] UP HANDICRAFTS DEVELOPMENT AND MARKETING CORPORATION LIMITED	
15	ITA 687/LKW/2018	2014-15	[D] SHRI HONEY SHARMA	
16	ITA 74/LKW/2022	2016-17	[A] GENUS POWER INFRASTRUCTURES LIMITED	

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Assistant Registrar
06-Dec-2024

आयकर अपील अपेक्षा
Income Tax Appellate Tribunal
लखनऊ/Lucknow

INCOME TAX APPELLATE TRIBUNAL, LUCKNOW**REVISED CAUSE LIST OF A BENCH FOR 11-DECEMBER-2024 (WEDNESDAY)****BEFORE HON'BLE KUL BHARAT, VICE PRESIDENT
AND HON'BLE ANADEE NATH MISSHRA, ACCOUNTANT MEMBER****IN COURT ROOM 1**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	CO 23/LKW/2024	2020-21	[A] MS VARUNA WAREHOUSING PRIVATE LIMITED	
2	IT(SS)A 581/LKW/2024	2017-18	[A] HARSAHAIMAL SHIAMLAL JEWELLERS PVT. LTD.	
3	ITA 127/LKW/2024	2018-2019	[A] KESHAV SINGH (E-FILED.)	
4	ITA 17/LKW/2024	2018-19	[A] M/S APCO INFRATECH PVT. LTD.	
5	ITA 276/LKW/2024	2020-21	[D] MS VARUNA WAREHOUSING PRIVATE LIMITED (E-FILED.)	
6	ITA 356/LKW/2020	2016-17	[A] M/S. APCO INFRATECH PVT. LTD.	
7	ITA 357/LKW/2020	2017-18	[A] M/S. APCO INFRATECH PVT. LTD.	
8	ITA 453/LKW/2020	2016-17	[D] M/S APCO INFRATECH PVT. LTD.	
9	ITA 454/LKW/2020	2017-18	[D] M/S APCO INFRATECH PVT. LTD.	
10	ITA 46/LKW/2024	2021-22	[A] SUJA AHMAD KHAN	
11	ITA 566/LKW/2024	2011-12	[A] U.P.RAJYA NIRMAN EVAM SHRAM VIKAS SAHKARI SNAGHLTD	
12	ITA 568/LKW/2024	2015-16	[A] RADHELAL	
13	ITA 569/LKW/2024	2022-23	[A] RAMESH NARAIN GARG HUF	
14	ITA 582/LKW/2024	2017-18	[A] JHANKAR JEWELLERS PVT.LTD.	
15	ITA 729/LKW/2015	2009-10	[A] K.L MEMORIAL HOSPITAL (P) LTD. (OLD APPEAL)	
16	ITA 730/LKW/2015	2010-11	[A] K.L MEMORIAL HOSPITAL (P) LTD. (OLD APPEAL)	
17	ITA 731/LKW/2015	2011-12	[A] K.L MEMORIAL HOSPITAL (P) LTD. (OLD APPEAL)	
18	ITA 8/LKW/2022	2014-2015	[D] SHRI JAGDISH PRASAD GUPTA	

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except in the case of medical emergency.


Assistant Registrar
Assit: 06-Dec-2024

आयकर अपीलार्थ अधिकरण
Income Tax Appellate Tribunal
लखनऊ/Lucknow

INCOME TAX APPELLATE TRIBUNAL, LUCKNOW

CAUSE LIST OF A BENCH FOR 12-DECEMBER-2024 (THURSDAY)

**BEFORE HON'BLE KUL BHARAT, VICE PRESIDENT
AND HON'BLE ANADEE NATH MISSHRA, ACCOUNTANT MEMBER**

IN COURT ROOM 1

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	CO 18/LKW/2023	2013-14	[A] M/S. H.L. AGRO PRODUCTS PRIVATE LIMITED	
2	CO 19/LKW/2023	2015-16	[A] M/S. H.L. AGRO PRODUCTS PRIVATE LIMITED	
3	ITA 10/LKW/2023	2020-21	[A] H.L.AGRO PRODUCTS PVT. LTD.	
4	ITA 206/LKW/2023	2018-19	[A] MOQEETUR RAHMAN KHAN	
5	ITA 22/LKW/2023	2014-15	[A] SMT. KAMLESH GUPTA	
6	ITA 25/LKW/2023	2013-14	[D] M/S. H.L. AGRO PRODUCTS PRIVATE LIMITED	
7	ITA 26/LKW/2023	2014-15	[D] M/S. H.L. AGRO PRODUCTS PRIVATE LIMITED	
8	ITA 27/LKW/2023	2015-16	[D] M/S. H.L. AGRO PRODUCTS PRIVATE LIMITED	
9	ITA 28/LKW/2023	2016-17	[D] M/S. H.L. AGRO PRODUCTS PRIVATE LIMITED	
10	ITA 29/LKW/2023	2020-21	[D] M/S. H.L. AGRO PRODUCTS PRIVATE LIMITED	
11	ITA 325/LKW/2020	2012-13	[D] M/S. SHREE RAMESHWAR LAL FOODS PVT. LTD.	
12	ITA 326/LKW/2020	2012-13	[D] M/S. SAKET FOODS PVT. LTD.	
13	ITA 380/LKW/2023	2017-18	[A] SANTOSH KUMAR (E-FILED.)	
14	ITA 8/LKW/2023	2014-15	[A] H.L.AGRO PRODUCTSPVT.LTD	
15	ITA 9/LKW/2023	2016-17	[A] H.L.AGRO PRODUCTS PVT.LTD.	

[Signature]
Assistant Registrar

Assistant Registrar

06-Dec-2024

Income Tax Appellate Tribunal
Lucknow

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INCOME TAX APPELLATE TRIBUNAL, LUCKNOW

CAUSE LIST OF B BENCH FOR 09-DECEMBER-2024 (MONDAY)

**BEFORE HON'BLE KUL BHARAT, VICE PRESIDENT
AND HON'BLE ANADEE NATH MISSHRA, ACCOUNTANT MEMBER**

IN COURT ROOM 1

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 82/LKW/2020	2015-16	[D] JAI NARAYAN SARASWATI VIDYA MANDIR INTER COLLEGE	
2	IT(SS)A 90/LKW/2022	2002-03	[A] KHANDELWAL SOYA INDUSTRIES LIMITED	
3	IT(SS)A 91/LKW/2022	F.Y.2003-04	[A] KHANDELWAL SOYA INDUSTRIES LIMITED	
4	IT(SS)A 92/LKW/2022	F.Y. 2004-05	[A] KHANDELWAL SOYA INDUSTRIES LIMITED	
5	ITA 93/LKW/2022	F.Y.2005-06	[A] KHANDELWAL SOYA INDUSTRIES LIMITED	
6	ITA 190/LKW/2022	2017-18	[D] M/S KUNDAN CASTING PVT.LTD.	
7	ITA 114/LKW/2023	2018-19	[A] BHAGWATI CITY HOMES BARABANKI PVT, LTD.	
8	IT(IT)A 362/LKW/2023	2021-22	[A] AKSHAT TANDON	

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Assistant Registrar
06-Dec-2024
Income Tax Appellate Tribunal
Lucknow

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INCOME TAX APPELLATE TRIBUNAL, LUCKNOW

CAUSE LIST OF B BENCH FOR 10-DECEMBER-2024 (TUESDAY)

**BEFORE HON'BLE KUL BHARAT, VICE PRESIDENT
AND HON'BLE ANADEE NATH MISSHRA, ACCOUNTANT MEMBER**

IN COURT ROOM 1

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 101/LKW/2022	2017-18	[A] JAIN COLD STORAGE	
2	ITA 131/LKW/2016	2008-09	[A] A P S ACADEMY (OLD APPEAL)	
3	ITA 178/LKW/2022	2019-20	[A] DISTRICT COOPERATIVE BANK LTD	
4	ITA 224/LKW/2017	2011-12	[A] MOHD. SALEEM GULAM RASOOL QURESHI (OLD APPEAL)	
5	ITA 342/LKW/2023	2017-18	[A] PAPPU SONKAR	
6	ITA 687/LKW/2019	2015-16	[A] SMT. SITA KHANDELWAL	
7	ITA 81/LKW/2023	NA	[A] M/S. PATH SARTHI TRUST	


Assistant Registrar
06-Dec-2024
Income Tax Appellate Tribunal
Lucknow / Lucknow

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INCOME TAX APPELLATE TRIBUNAL, LUCKNOW

CAUSE LIST OF B BENCH FOR 11-DECEMBER-2024 (WEDNESDAY)

**BEFORE HON'BLE KUL BHARAT, VICE PRESIDENT
AND HON'BLE ANADEE NATH MISSHRA, ACCOUNTANT MEMBER**

IN COURT ROOM 1

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	CO 25/LKW/2024	2017-18	[A] HARSHIT GARG	
2	ITA 205/LKW/2024	2012-13	[D] UP SHRAM EVAM NIRMAN SAHKARI SANGH LIMITED (E-FILED.)	
3	ITA 451/LKW/2024	2017-18	[D] HARSHIT GARG	
4	ITA 543/LKW/2024	2011-12	[D] UP RAJYA NIRMAN EVAM SHRAM VIKAS SAHKARI SANGH LIMITED	
5	ITA 58/LKW/2023	2017-18	[D] M/S. MG AUTOSALES PRIVATE LIMITED	


Assistant Registrar
06-Dec-2024
आयकर अपीलिय न्यायालय
Income Tax Appellate Tribunal
Lucknow

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INCOME TAX APPELLATE TRIBUNAL, LUCKNOW

CAUSE LIST OF B BENCH FOR 12-DECEMBER-2024 (THURSDAY)

**BEFORE HON'BLE KUL BHARAT, VICE PRESIDENT
AND HON'BLE ANADEE NATH MISSHRA, ACCOUNTANT MEMBER**

IN COURT ROOM 1

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	CO 67/LKW/2013	2008-09	[A] SMT. ASHA CHAURASIA (OLD APPEAL)	
2	CO 68/LKW/2013	2009-10	[A] SMT. ASHA CHAURASIA (OLD APPEAL)	
3	CO 69/LKW/2013	2010-11	[A] SMT. ASHA CHAURASIA (OLD APPEAL)	
4	ITA 314/LKW/2018	2012-13	[A] SHRI BRAHMA PRAKASH SINGH	
5	ITA 383/LKW/2020	2017-18	[A] M/S. R.C. JEWELLERS	
6	ITA 396/LKW/2020	2017-18	[D] SHRI SACHIT KUMAR AGARWAL	
7	ITA 739/LKW/2019	2015-16	[A] SMT. RITU AGARWAL	


Assistant Registrar

06-Dec-2024

आयकर अपीलीय अधिकरण
Income Tax Appellate Tribunal
लखनऊ/Lucknow

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INCOME TAX APPELLATE TRIBUNAL, LUCKNOW

CAUSE LIST OF SMC BENCH FOR 09-DECEMBER-2024 (MONDAY)

**BEFORE HON'BLE ANADEE NATH MISSHRA, ACCOUNTANT MEMBER
IN COURT ROOM 1**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 514/LKW/2024	2012-13	[A] PRASHANT	
2	ITA 522/LKW/2024	2017-18	[A] YOGESH GUPTA	
3	ITA 525/LKW/2024	2017-18	[A] VIVEK KUMAR GUPTA	
4	ITA 567/LKW/2024	2012-13	[A] KAVITA AGARWAL	
5	ITA 647/LKW/2024	2017-18	[A] RAVINDER MANOJKUMAR GUPTA	


Assistant Registrar
Assistant Registrar
06-Dec-2024
Income Tax Appellate Tribunal
Lucknow

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INCOME TAX APPELLATE TRIBUNAL, LUCKNOW

CAUSE LIST OF SMC BENCH FOR 10-DECEMBER-2024 (TUESDAY)

**BEFORE HON'BLE ANADEE NATH MISSHRA, ACCOUNTANT MEMBER
IN COURT ROOM 1**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 536/LKW/2024	2017-18	[A] HASEEB AHMAD	
2	ITA 537/LKW/2024	2017-18	[A] SHRI RAM MISRA	
3	ITA 54/LKW/2024	2012-13	[A] VIBHANSHU GOSWAMI (E-FILED.)	
4	ITA 579/LKW/2024	2012-13	[A] SHIV ASREY SINGH	
5	ITA 583/LKW/2024	2018-19	[A] RAJESH KUMAR GUPTA	
6	ITA 661/LKW/2024	2018-19	[A] MOHAMMAD MOIN	


Assistant Registrar
06-Dec-2024
आयकर अपीलार्थी अधिकारी
Income Tax Appellate Tribunal
लखनऊ/Lucknow

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except in the case of medical emergency.

INCOME TAX APPELLATE TRIBUNAL, LUCKNOW

CAUSE LIST OF SMC BENCH FOR 11-DECEMBER-2024 (WEDNESDAY)

**BEFORE HON'BLE SUDHANSHU SRIVASTAVA, JUDICIAL MEMBER
IN COURT ROOM 1**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 364/LKW/2024	2017-18	[A] KAMLA VERMA	
2	ITA 529/LKW/2024	2018-19	[A] UNION BANK VETANBHOGI KARAMCHARI SAHKARI RIN SAMITI LTD.	
3	ITA 534/LKW/2024	2017-18	[A] RIHAN	
4	ITA 573/LKW/2024	2017-18	[A] LATA VIKRAM PUNVANI THROUGH TEHMINA PUNVANI LEAGL HEIR	
5	ITA 574/LKW/2024	2018-19	[A] KAMALUDDIN	
6	ITA 674/LKW/2024	2017-2018	[A] NAND KISHORE SINGH	

[Signature]
Assistant Registrar
06-Dec-2024

आयकर अपील न्यायालय
Income Tax Appellate Tribunal

लखनऊ/Lucknow

Note : In the appeals pending for more than 05 years, no request for adjournment will be entertained except in the case of medical emergency.

INCOME TAX APPELLATE TRIBUNAL, LUCKNOW

CAUSE LIST OF SMC BENCH FOR 12-DECEMBER-2024 (THURSDAY)

**BEFORE HON'BLE SUDHANSHU SRIVASTAVA, JUDICIAL MEMBER
IN COURT ROOM 1**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 150/LKW/2024	2020-21	[A] UDAAN SEWA SAMITI	
2	ITA 202/LKW/2024	2020-21	[A] PRAVEEN SAXENA	
3	ITA 251/LKW/2023	2016-17	[A] PROP. R K AGENCIES KHUTAR ROAD GOLA GOKARAN NATH DISTT LAKHIMPUR KHERI	
4	ITA 292/LKW/2024	2017-18	[A] SWETA BHALLA	
5	ITA 388/LKW/2023	2017-18	[A] GAURI ANANYA MARRIAGE BENEFICIARY TRUST	
6	ITA 392/LKW/2023	2017-18	[A] ISHRAT BEG	
7	ITA 401/LKW/2023	2013-14	[A] MRIDUL JAIN HUF	
8	ITA 84/LKW/2024	2017-18	[A] KAMRAN ZUBAIR	
9	ITA 87/LKW/2024	2017-18	[A] SUPREET KAUR (E-FILED.)	

[Signature]
Assistant Registrar

06-Dec-2024

आयकर अपीलिय अधिकारी
Income Tax Appellate Tribunal
लखनऊ / Lucknow

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INCOME TAX APPELLATE TRIBUNAL, LUCKNOW**CAUSE LIST OF
PART HEARD MATTERS
FOR 12-DECEMBER-2024 (THURSDAY)****BEFORE SHRI SUDHANSHU SRIVASTAVA, JUDICIAL MEMBER**

PART HEARD MATTERS									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks	
1	ITA	163	LKW	2022	2015-16	[A] SMT. MANJU SINGH	SMC		
2	ITA	25	LKW	2024	2012-13	[A] VIMAL KUMAR BANKA	SMC		
3	ITA	345	LKW	2023	2017-18	[A] VAIBHAV AGARWAL	SMC		
4	ITA	392	LKW	2024	2016-17	[A] CANE DEVELOPMENT COUNCIL	SMC		
5	ITA	394	LKW	2024	2018-19	[A] EXCLUSIVE SELECTION CHIKAN (P), LTD	SMC		
6	ITA	402	LKW	2024	2010-11	[A] HARIDAS	SMC		
7	ITA	513	LKW	2024	2015-16	[A] YASH INFRATECH	SMC		

BEFORE SHRI ANADEE NATH MISSHRA, ACCOUNTANT MEMBER

PART HEARD MATTERS									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks	
1	ITA	429	LKW	2024	2017-18	[A] KAMLESH	SMC		
2	ITA	442	LKW	2024	2018-19	[A] NARENDRA SINGH SHAKYA	SMC		

CLARIFICATION MATTERS									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks	
1	ITA	255	LKW	2024	2017-18	[A] JAGDISH PRASAD	SMC		

**BEFORE SHRI ANADEE NATH MISSHRA, ACCOUNTANT MEMBER
AND SHRI SUBHASH MALGURIA, JUDICIAL MEMBER**

PART HEARD MATTERS									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks	
1	ITA	89	LKW	2022	F.Y. 2012-13	[A] NAJMA	B		

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06-Dec-2024
Assistant Registrar
आयकर अपीलीय अधिकरण
Income Tax Appellate Tribunal
लखनऊ/Lucknow